

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

Dated: 30th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Sundew Properties Ltd.

...Appellant(s)

Vs.

**Telangana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Malcolm Desai

Counsel for the Respondent(s) : Ms. D. Bharthi Reddy f
Ms. Vidyottma
Ms. Gitanjali N. Sharma for R-1

Mr. Rakesh Kumar Sharma
Mr. Nishant for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.12.2018.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js